

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.108 of 2014 & IA-250 & 348 of 2014**  
**&**  
**Appeal No.122 of 2014**  
**&**  
**Appeal No. 18 of 2013**  
**&**  
**Appeal No. 119 of 2014 & IA -265 & 325 of 2014**

**Dated : 29<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Appeal No.108 of 2014 &  
IA- 250 & 348 of 2014**

**In the matter of :**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R-1  
Mr. C.S. Vaidnathan, Sr. Adv.  
Ms. Kanika Chugh for R-2**

**In the matter of :**

**Appeal No. 122 of 2014**

**M/s Janajagriti Samithi Karnataka ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Parikh**

**Counsel for the Respondent(s): : Mr. C.S. Vaidnathan, Sr. Adv.  
Ms. Kanika Chugh for R-2  
Mr. M.G. Ramachandran for R.3**

**Appeal No. 18 of 2013**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar**  
**Mr. Dhananjay Baijal for R.1**  
**Mr. C.S. Vaidnathan, Sr. Adv.**  
**Ms. Kanika Chugh for R-2**

**Appeal No.119 of 2014 &**  
**IA- 265 & 325 of 2014**

**In the matter of :**

**Udupi Power Corporation Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.**  
**Ms. Kanika Chugh**

**Counsel for the Respondent(s) : Mr. M.G.Ramachandran**  
**for R.2 to R.7**  
**Mr. Nikhil Nayyar**  
**Mr. Dhananjay Baijal for R.1**

**ORDER**

Post these matters for hearing on **14.11.2014** before **Court II.**

**(Rakesh Nath)**  
**Technical Member**  
Ts/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**